

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
18.08.2020

MORNING SESSION HEARING	AFTERNOON SESSION ISSUES
1. OS 237/2017 2. OS 49/2017 3. Misc 26/2015 4. OS 143/2016 5. OS 53/2016 6. OS 77/2013 7. OS 119/2020 8. OS 179/2020 9. OS 180/2020 10. FDP 1/2020 11. Cr 65/2020 NGPS	12. OS 327/2016 HEARING 13. OS 75/2020 14. CC 1085/2012 15. CC 906/2015 16. CC 212/2017 ARGUMENTS 17. OS 19/2012 18. OS 99/2014 19. CC 1085/2011 20. CC 1373/2017

Hosakote

Dated: - 17.08.2020

Civil 17/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.